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- Ambadi Anji Yadav v. State Election Commission, (Ujjal Bhuyan, C.J. and C.V. Bhaskar Reddy, J.), 2023 SCC OnLine TS 4550
- Avatar Mehar Baba Perfectual Public Charitable Trust v. State of Telangana, (N.V. Shravan Kumar, J.), 2025 SCC OnLine TS 467
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- Chenna Rajesh v. State of Telangana, (K. Sarath, J.), 2025 SCC OnLine TS 469
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- K. Arun Kumar Goud v. Union of India, (N.V. Shravan Kumar, J.), 2025 SCC OnLine TS 475
- Kottapu Madhusudhan Reddy v. State of Telangana, (T. Vinod Kumar, J.), 2025 SCC OnLine TS 464
- M. Srikanth v. Eda Srinivas Reddy, (Renuka Yara, J.), 2025 SCC OnLine TS 461
- Madagoni Venkataiah v. State of Telangana, (K. Sujana, J.), 2025 SCC OnLine TS 455
- Primary Fishermen Coop. Society Ltd. v. State of Telangana, (T. Madhavi Devi, J.), 2025 SCC OnLine TS 477
- Puram Gopi Krishna v. State of Telangana, (Pulla Karthik, J.), 2025 SCC OnLine TS 465
- S. Nagamma v. A. Venkataiah, (Renuka Yara, J.), 2025 SCC OnLine TS 460
- S. Rani v. State of Telangana, (K. Sarath, J.), 2025 SCC OnLine TS 470
- Saba Praveen v. State of Telangana, (K. Lakshman, J.), 2025 SCC OnLine TS 471
- Sayyad Ashraf v. State of Telangana, (J. Sreenivas Rao, J.), 2025 SCC OnLine TS 457
- State of Telangana v. Mir Mohammed Ali, (Sujoy Paul, Acting C.J. and Renuka Yara, J.), 2025 SCC OnLine TS 466
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- Variman Global Enterprises Ltd. v. State of Telangana, (K. Lakshman, J.), 2025 SCC OnLine TS 472
- Variman Global Enterprises Ltd. v. State of Telangana, (K. Lakshman, J.), 2025 SCC OnLine TS 473

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- Anita Nama v. State of Tripura, (S. Datta Purkayastha, J.), 2025 SCC OnLine Tri 482
 Aranyak Jewellers (P) Ltd. v. Shayam Sundar Co. Jewellers (P) Ltd., (Aparesh Kumar Singh, C.J.), 2025 SCC OnLine Tri 481
- *Chandana Das Bhowmik* v. *State of Tripura*, (**Biswajit Palit**, J.), 2025 SCC OnLine Tri 477 *Junab Ali* v. *State of Tripura*, (**Biswajit Palit**, J.), 2025 SCC OnLine Tri 480
- Sajul Islam Purakayastha v. State of Tripura, (Biswajit Palit, J.), 2025 SCC OnLine Tri 478

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Ajit Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2083 Babar v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2088 Babita v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2085 Devyani v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2081 Dhani Ram v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2080 Dharmendra Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2080 Princi v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2084 Princi v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2087 Rahul Chauhan v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 2086 Renu Dhiman v. State of Uttarakhand, (Ashish Naithani, J.), 2025 SCC OnLine Utt 2082

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- ACIT, CC-5 v. Shiv Naresh Sports, (Madhumita Roy, J.M. and Renu Jauhri, A.M.), 2025 SCC OnLine ITAT 7172
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- Bio Med (P) Ltd. v. CIT, (Satbeer Singh Godara, J.M. and Avdhesh Kumar Mishra, A.M.), 2025 SCC OnLine ITAT 7180
- C.G Buildcon (P) Ltd. v. CIT, (Partha Sarathi Chaudhury, J.M. and Arun Khodpia, A.M.), 2025 SCC OnLine ITAT 7177
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- CIT v. B.C. Enterprises, (Shamim Yahya, A.M. and Sudhir Pareek, J.M.), 2025 SCC OnLine ITAT 7144
- CIT v. Elentec Power India (EPI) (P) Ltd., (Mahavir Singh, V.P. and Manish Agarwal, A.M.), 2025 SCC OnLine ITAT 7155
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- CIT v. Honey Portfolio (P) Ltd., (Mahavir Singh, V.P. and Manish Agarwal, A.M.), 2025 SCC OnLine ITAT 7174
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- *Dwarika Greens Foundation* v. *CIT*, (**T.R. Senthil Kumar, J.M.** and Narendra Prasad Sinha, A.M.), 2025 SCC OnLine ITAT 7147
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- *Ghaziabad Development Authority* v. *CIT*, (Mahavir Singh, V.P. and Manlsh Agarwal, A.M.), 2025 SCC OnLine ITAT 7151
- Global Coal and Mining (P) Ltd. v. CIT, (Mahavir Singh, V.P. and Manish Agarwal, A.M.), 2025 SCC OnLine ITAT 7173
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- Indian Overseas Bank v. CIT, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), 2025 SCC OnLine ITAT 7141
- Jatin Arora v. CIT, (Shamim Yahya, A.M. and Sudhir Pareek, J.M.), 2025 SCC OnLine ITAT 7143
- Jyoti Solutions Works (P) Ltd. v. CIT, (Dr. Manish Borad, A.M. and Vinay Bhamore, J.M.), 2025 SCC OnLine ITAT 7167
- Krishna Jewellers v. CIT, (Yogesh Kumar U.S., J.M. and Naveen Chandra, A.M.), 2025 SCC OnLine ITAT 7153
- *Kunwar Toseen* v. *CIT*, (Vimal Kumar, J.M. and Brajesh Kumar Singh, A.M.), 2025 SCC OnLine ITAT 7163

- Let's Talk Institute (P) Ltd. v. CIT, (Pawan Singh, J.M. and Girish Agrawal, A.M.), 2025 SCC OnLine ITAT 7150
- Ma Chimanraoji Kadam Gr Bigar Seti Sah Path Mar Saswad v. CIT, (Dr. Manish Borad, A.M. and Vinay Bhamore, J.M.), 2025 SCC OnLine ITAT 7170

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- Shyam Sunder Bang v. CIT, (Yogesh Kumar U.S., J.M. and Brajesh Kumar Singh, A.M.), 2025 SCC OnLine ITAT 7148
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- Subhash Gupta v. CIT, (Satbeer Singh Godara, J.M. and M. Balaganesh, A.M.), 2025 SCC OnLine ITAT 7152
- Suresh Raj Jaskanwar Jain Surana Foundation v. CIT, (Yogesh Kumar U.S., J.M. and Manish Agarwal, A.M.), 2025 SCC OnLine ITAT 7157
- Tejpal v. CIT, (Vikas Awasthy, J.M.), 2025 SCC OnLine ITAT 7162
- *TFS Corporate Solutions Ltd.* v. *CIT*, (Annapurna Gupta, A.M. and Madhumita Roy, J.M.), 2025 SCC OnLine ITAT 7186
- UGS Finance (P) Ltd. v. CIT, (Annapurna Gupta, A.M. and Madhumita Roy, J.M.), 2025 SCC OnLine ITAT 7164
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- AJR Infra & Tolling Ltd. v. Phoenix ARC (P) Ltd., (Virendrasingh G. Bisht, Member (Judicial)), 2025 SCC OnLine NCLT 3299

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- Arvind Kumar Raghuvanshi v. Hitha Design Science (P) Ltd., (Mohan Prasad Tiwari, Member (Judicial) and Madhu Sinha, Member (Technical)), 2025 SCC OnLine NCLT 3294
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Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1853] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1854] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1855] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1856] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1857] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1858] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1859] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1860] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1861] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1862] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1863] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1864] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1945] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(2)/2024-25/1946] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1879] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1880] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1881] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1882] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1884] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1885] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1886] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1887] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1888] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1889] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1890] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1891] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1892] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1893] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1894] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1895] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1896] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1897] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1898] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1899] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1900] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1901] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1903] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1904] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1905]

Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1907] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1908] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1909] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1910] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1911] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1912] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1913] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1914] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1915] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1916] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1917] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1918] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1919] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1920] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1921] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1922] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1949] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1950] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1951] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1952] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1953] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1954] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1955] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1956] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1957] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1958] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1959] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1960] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1961] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1962] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1963] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1964] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1965] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1966] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1967] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1968] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1969] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1970] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1971]

Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1972] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1973] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1974] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1976] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1977] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1978] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1979] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1980] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1981] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1982] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1983] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1984] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1985] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1986] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1987] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1988] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1989] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1990] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1991] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1992] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1993] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1994] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1995] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1996] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1997] Ministry of Corporate Affairs [Noti. No. ROC/C-PACE/STK-2/248(5)/2024-25/1998] Ministry of Defence [Noti. No. 66] Ministry of Defence [Noti. No. 67] Ministry of Defence [Noti. No. 68] Ministry of Defence [Noti. No. 69] Ministry of Defence [Noti. No. 70] Ministry of Defence [Noti. No. 71] Ministry of Defence [Noti. No. 72] Ministry of Defence [Noti. No. 73] Ministry of Defence [Noti. No. 74] Ministry of Defence [Noti. No. 75] Ministry of Defence [Noti. No. 76] Ministry of Defence [Noti. No. 77]

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- Goa Panchayat Raj (Election of members to the District Planning Committee from amongst the members of the Zilla Panchayat and Councillors of the Municipal Councils in a district) Rules, 2008

Goa Panchayat (Allotment of premises on rent built in Panchayat area) Rules, 2020

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Goa Money-Lenders Rules, 2008

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- Goa Building and Other Construction Workers' (Regulation of Employment and Conditions of Service) Rules, 2008
- Goa Panchayat Raj (Election of members to the District Planning Committee from amongst the members of the Zilla Panchayat and Councillors of the Municipal Councils in a district) Rules, 2008
- Government of Goa, Office of the Director General of Police, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2008
- Governor, Raj Bhavan, Goa, Group 'D', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2008
- Goa Money-Lenders Rules, 2008

Goa Excise Duty (Amendment) Rules, 2008

Government of Goa, Office of Commissioner of Excise, Group 'C', Non-Ministerial, Non-Gazetted post, Recuitment Rules, 2008

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